NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 6/111/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016

NAME OF THE COMPANY:

Janapriya Ghosh

V/s.

M/s. DLF Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111

S.NO. NAME DESIGNATION DHEEKAS P. DEO & ADVOCATE For Respondent 2. MR. NEGRAS MALHOTRA MR. RUPAL LUTURA MS. SAKSHI SACUPEN

ORDER

The matter has been received from Court No.II. Parties are seeking time. Therefore hearing is deferred to 13th September 2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

Dated: 28/07/2016